

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3622
TO BE ANSWERED ON 08.08.2016**

IMPLEMENTATION OF EPFO BENEFITS

†3622. SHRI PASHUPATI NATH SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees Provident Fund Organisation (EPFO) is properly implementing its various benefits, Provident Fund, Family Pension and Deposit Linked Insurance Scheme for workers included in its ambit in Jharkhand State and if so, the details thereof;**
- (b) whether the Government is aware of the problems being faced by the workers of various organisations, Government undertakings in Jharkhand;**
- (c) if so, the details thereof along with the remedial steps taken/being taken by the Government in this regard;**
- (d) the details of irregularities reportedly committed by EPFO for scuttling the interests of workers in the country including Jharkhand during the said period; and**
- (e) the action taken by the Government against the erring officials?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): Yes, Madam. Employees' Provident Fund Organisation (EPFO) is constantly endeavouring in proper implementation of the Employees' Provident Funds & Miscellaneous Provisions (EPF&MP) Act, 1952 and the schemes framed thereunder across the country, including in the State of Jharkhand, which include:

- (i) timely settlement of Provident Fund, Pension and Deposit-Linked Insurance Scheme claims.**

Contd..2/-

(ii) prompt action for coverage of establishments as well as members to bring them under the ambit of EPF&MP Act, 1952.

(b) & (c): Issues faced by members have been received by EPFO through representations and letters from various quarters from time to time. To address these issues, a number of steps have been taken by EPFO, including:

(i) Organizing seminars for employers as well as employees from time to time to disseminate information about their rights, obligations and duties as well as on how benefits of technology solutions implemented by EPFO can be availed of by them.

(ii) A regular forum Nidhi Apke Dwar is held on 10th of every month at Regional Office as well as Sub-Regional Offices of EPFO to address and resolve issues faced by employees and employers.

(iii) EPFO has an online grievance redressal system, namely, Employees Provident Fund Internet Grievance Management System (EPFiGMS) and Facilitation Centers for redressing grievances at Regional & Sub-Regional Offices. Efforts are made to resolve the grievances within 30 days.

(d) & (e): No report of EPFO working towards scuttling the interests of workers in the country, including in the State of Jharkhand has come to the notice of the Government.
